

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated : 5th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Powergrid Corporation of India Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Counsel for the Respondent (s): -**

ORDER

For several hearings, no body has appeared on behalf of the Respondents despite the service of notice on them.

Now the learned counsel for the Appellant may inform the learned counsel for the contesting Respondent about the pendency of the Appeal before this Tribunal and also the next date of hearing.

Post the matter for hearing on **01.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg